

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati, the 12th February, 2019

No. HC.VII-167 (Pt.-V)/2014/588/A : On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers to participate in a 1 (one) day Workshop on '***Animal and Wildlife Laws***', scheduled to be held on **24.02.2019 at the Judicial Academy, Assam at Amingaon-**

Sl. No.	Name	Designation
1.	Shri Dibya Jyoti Rajkhowa	Secretary, District Legal Services Authority, Nalbari
2.	Smti Munmun B. Sarma	Chief Judicial Magistrate, Nagaon
3.	Shri Rajesh Kumar Todi	Civil Judge & Asstt. Sessions Judge, Nagaon
4.	Smti. Jyotshna Das	Secretary, District Legal Services Authority, Kamrup (M), Guwahati
5.	Smti Barnani Goswami	Addl. Chief Judicial Magistrate, Darrang, Mangaldoi
6.	Shri Dewan Mubasshir Hussain	Addl. Chief Judicial Magistrate, Nalbari
7.	Smti Syeda Sabina Afzal Zinnat	Sub-Divisional Judicial Magistrate (S), No.1, Karmup (M), Guwahati
8.	Smti Karuna Devi	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi
9.	Smti Shalma Azaz	Munsiff-cum-Judicial Magistrate, 1 st Class, Gossaigaon (under order of transfer as Sub-Divisional Judicial Magistrate (S), Nalbari)
10.	Shri Ujal Borah	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
11.	Shri Amarendra Hazarika	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
12.	Shri Gautam Daimari	Special Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
13.	Smti Dhanjeeta Das	Judicial Magistrate, 1 st Class, Hajo
14.	Smti Anne Baruah	Munsiff-cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon
15.	Shri Devabrata Kalita	Judicial Magistrate, 1 st Class, Kamrup, Amingaon
16.	Shri Syed Tabshir Alam	Munsiff No.2, Darrang, Mangaldoi (under order of transfer as Munsiff No.1, Darrang, Mangaldoi)

17.	Smti Himadri Sarma	Munsiff, Rangia
18.	Smti Anamika Barman	Judicial Magistrate, 1 st Class, Morigaon
19.	Shri Tanwir Ikram Hazarika	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
20.	Smti Mridusmita Devi	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati

The Officers are to report at the venue **at 9:00 a.m. positively on 24.02.2019.**

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-V)/2014/589 - 600/A dated 12.02.2019

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Nagaon / Darrang,
Mangaldoi / Kokrajhar / Morigaon.

He / she is requested to take necessary steps for circulation of the Notification amongst the nominated officers of his / her respective District accordingly.

7. The Chief Judicial Magistrate,
Kamrup (M), Guwahati / Kamrup, Amingaon / Nalbari / Nagaon / Darrang,
Mangaldoi / Kokrajhar / Morigaon.

He / she is requested to inform the nominated officer(s), if any, under his / her control.

8. The Joint Registrar (Vig. / Judl. / PM & P), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

12.2.19
Registrar (Judicial)